

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

C.P. No. 13(ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.12.2017**

**NAME OF THE COMPANY: A. A. Development Capital India Fund LLC V/s.  
M/s. Bar Flex Polyfilms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s) : Mr. Rajeev Kumar, Advocate

For the Respondent (s): Ms. Pooja M. Saigal and Ms. Jasmine Kottai,  
Advocates

**ORDER**

Ld. Counsels of both the parties submit that a compromise is being  
arrived at between the parties.

To come upon 17<sup>th</sup> January, 2018 for recording of compromise.

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**(S. K. Mohapatra)  
Member (T)**

-S-d-1

**(Ina Malhotra)  
Member (J)**